NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

	The state of the s	
TRANSFER PETITION NO.		
COMPANY PETITION / APPLICATION NO.	CP(IB)SR NO.3721/9/HDB/2017	
NAME OF THE COMPANY	Venkateshwara Hatcheries Pvt Ltd	
NAME OF THE PETITIONER(S)	Betul Oil Ltd	
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Pvt Ltd	
UNDER SECTION	9 of IBC	

Counsel for Petitioner(s):

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Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
1 (Ramesh Kungr	Advorate	9446747839	dest

Counsel for Respondent(s):

Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
	O.F	DER	

Heard. Shri K.Ramesh Kumar, Ld. Counsel for Petitioner.

The office objections are not complied with till today thus the Ld. Counsel requested one week time.

Case is posted to 17.11.2017

Member (T)

Member (J)

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